


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	Admission	433(e)/ 433(f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	M. MOHAMMED IBRAHIM 9845605248	Rehman	

Counsel for Petitioner is present. Petitioner counsel is directed to intimate to the Tribunal about service of notice on the respondent by obtaining information from India Post website. Further, petitioner counsel is also directed to comply the relevant provisions of I&B Code applicable to the facts of this case.

List it on 16.07.2017.


MEMBER (J)


MEMBER (T)